

amount of sales-tax, electricity duty and royalty payable by the Company.

Take over the Industrial Units under the Industries (Development and Regularisation) Amendment Act, 1971

243. SHRI RAJA KULKARNI : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of closed mills and other units taken over by Government under the Industries (Development and Regularisation) Amendment Act, 1971 ;

(b) the action initiated to open these mills ; and

(c) the number of workers employed and their service conditions ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) Four,

(b) One mill has already started working and efforts are being made to re-start the remaining mills as early as possible.

(c) The total number of workers employed in these four units is 8683. They would normally be entitled to the same service conditions as were applicable to them prior to the take over of the mills.

Ban on Arms Training by Voluntary Organisations

244. SHRI H. M. PATEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government are examining the question of banning arms training by voluntary organisation ;

(b) if so, the salient features thereof ; and

(c) whether attention of the Government of India has been drawn to a statement made by Kerala Home Minister, Shri Karunakaran (Published in the *Times of India* dated the 1st February, 1972) in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (c). The Central Government and the State Governments are empowered under

rule 72 of the Defence of India Rules, 1971 to prohibit or restrict in any area and exercise, or drill of a military nature.

Dispute between Planning Commission and Government of West Bengal on Size of Annual Plan

245. SHRI H. M. PATEL : Will the Minister of PLANNING be pleased to state :

(a) whether there is any dispute between the Planning Commission and the West Bengal Administration as regards the size of the Annual Plan for West Bengal ;

(b) if so, the points of dispute ; and

(c) the action, if any, being taken to satisfy West Bengal in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c). The Annual Plan of the State for 1972-73 has been fixed at Rs. 73.52 crores. There is no dispute in this regard. The State Government is keen to have an additional outlay of approximately Rs. 18 crores, but it has not been found possible to accommodate this within the resources available.

Manufacture of Beverage Limca source of getting Import Contents

246. SHRI D. P. JADEJA :
SHRI VEKARIA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to refer to the reply given to Unstarred Question No. 6776 on the 3rd August, 1971 regarding the manufacture of Beverage Limca and state the source from where the manufacturers of Limca are getting the import content for their product in the absence of any licence ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD): The non-indigenous content in Limca is very small. This, it is reported, is being obtained from the open market, i.e. from some of the firms who normally have entitlement to import such raw materials as lemon oil, vitamin 'C' and citric acid.

Backward Districts in Gujarat

247. SHRI D. P. JADEJA :
SHRI VEKARIA :

Will the Minister of PLANNING be pleased to state the names of Districts in

Gujarat which have been declared as backward areas by the Working Group set up by the Planning Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : A Working Group headed by Shri B. D. Panda, the then Secretary, Planning Commission, was set up for recommending the objective criteria to be followed in identifying backward regions which would qualify for special treatment by way of incentives for industries to be set up in such regions. In accordance with the criteria recommended by this Working Group, the following districts of Gujarat have been declared as backward areas :

1. Panchmahals
2. Kutch
3. Amreli
4. Broach
5. Sabarkantha
6. Banaskantha
7. Bhavnagar
8. Mehsana
9. Surendranagar
10. Junagarh

Allocation of Funds to Gujarat During Fourth Plan

248. SHRI D P. JADEJA :
SHRI VEKARIA :

Will the Minister of PLANNING be pleased to state :

(a) the amount earmarked for the Gujarat State under the Fourth Five-Year Plan ;

(b) whether Government propose to enlarge the Fourth Five-Year Plan for the Gujarat State ; and

(c) if so, the particular field in which allocations are proposed to be increased ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) Rs. 455 crores.

(b) and (c). The Fourth Plan outlay is likely to be increased by Rs. 45 crores on account of expected increase in the State's own resources. The sectoral distribution of this additional outlay has yet to be worked out in consultation with the State Government.

Issue of Letters of Intent for setting up of Large Scale Projects in Gujarat

249. SHRI D P. JADEJA : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have issued Letters of Intent for setting up new large scale projects in Gujarat during the last 6 months ; and

(b) if so, the names of the projects ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD):

(a) The industrial Licences and Letters of Intent [under the Industries (Development and Regulation) Act, 1951] are issued for large scale projects only. Such Licences and Letters of Intent are not required for setting up industries in the small scale sector. A statement showing the number of letters of intent (type-wise) issued under the Industries (Development and Regulation) Act, 1951, relating to locations in Gujarat State during the period from 1-9-71 to 29-9-1972 is enclosed.

(b) the details of all the licences/letters of intent issued, showing also the industry to which they relate, are regularly published in the Weekly "Bulletin of Industrial Licences, Import Licences and Export Licences", the weekly "Indian Trade Journal" and the monthly "Journal of Industry and Trade." Copies of these publications are supplied to the Parliament Library.

Statement

N.U.	S.E.	N.A.	N.A /S.E.	Total
32	8	10	1	51

केन्द्रीय फिल्म सेक्टर बोर्ड की सिफारिशों न मानना

250. श्री मूलचन्द डागा: क्या सूचना और प्रसारण मन्त्री यह बतान की कृपा करेंगे कि :

(क) सरकार ने फिल्मों में हिंसा, यौन और भ्रष्टाचार के दृश्य दिखाने की बढ़ती हुई प्रवृत्ति को रोकने के लिये क्या कदम उठाए हैं ;